

October, 1963, under sub-section (3) of section 17 of the Standards of Weights and Measures Act, 1956. [Placed in Library. See No. LT-1884/63].

- (4) Annual Report on the activities of the Coir Board and the working of the Coir Industry Act, 1953, for the year 1962-63, under section 19 of the said Act. [Placed in Library. See No. LT-1885/63].

(ii) a copy each of the following papers under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

- (1) (a) Report (1963) of the Tariff Commission on the continuance of protection to the Sericulture Industry.

- (b) Government Resolution No. 11(3)-Tar/63 dated the 18th November, 1963.

[Placed in Library. See No. LT-1886/63].

- (2) (a) Report (1963) of the Tariff Commission on the continuance of protection to the Industry manufacturing A.C.S. R. (Aluminium Conductor Steel Reinforced) and A.A.C. (Aluminium Conductor).

- (b) Government Resolution No. 13(3)-Tar/63 dated the 19th November, 1963.

- (c) Government Notification No. 13(3)-Tar/63 dated the 19th November, 1963.

[Placed in Library. See No. LT-1887/63].

- (3) (a) Report (1963) of the Tariff Commission on the continuance of protection to the Antimony Industry.

- (b) Government Resolution No. 2(1)-Tar/63 dated the 20th November, 1963.

- (c) Government Notification No. 2(1)-Tar/63 dated the 20th November, 1963.

[Placed in Library. See No. LT-1888/63].

- (4) (a) Report (1963) of the Tariff Commission on the continuance of protection to the Electric Motor Industry.

- (b) Government Resolution No. 5(2)-Tar/63 dated the 20th November, 1963.

- (c) Government Notification No. 5(2)-Tar/63 dated the 20th November, 1963.

[Placed in Library. See No. LT-1889/63].

- (5) (a) Report (1963) of the Tariff Commission on the continuance of protection to the Cotton Textile Machinery (Spinning Ring Frames, Spindles, Spinning Rings, Fluted Rollers and Automatic Looms) Industry.

- (b) Government Resolution No. 7(3)-Tar/63, dated the 21st November, 1963.

[Placed in Library. See No. LT-1890/63].

REPORT OF THE INDIAN PRODUCTIVITY TEAM ON GLASS INDUSTRY IN BRITAIN AND U.S.A.

The Minister of Industry (Shri Kanungo): I beg to lay on the Table a copy of Report of the Indian Productivity Team on Glass Industry in Britain and U.S.A. [Placed in Library. See No. LT-1891/63].

REGISTRATION OF ELECTORS (SECOND AMENDMENT) RULES ETC.

The Minister of Law (Shri A. K. Sen): On behalf of Shri Bibudhendra Misra, I beg to lay on the Table a copy each of the following rules:—

- (1) The Registration of Electors (Second Amendment) Rules, 1963 published in Notification